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GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE

NEW DELHI, THE 18/10/79

NOTIFICATION
INCOME TAX

No.3035(F.No.203/13/79-ITAI): It is hereby notified for general information that the institution mentioned below has been approved by the Indian Council of Agricultural Research, the prescribed authority for the purpose of clause(ii) of sub section(1) of section 35 of the Income-tax Act, 1961.

INSTITUTION

The Karnataka Institute of Applied Agricultural Research, Samesrwadi, Distt. Bijapur, Mysore.

This notification is effective for period of 3 years from 1.4.1979 to 31.3.1982.

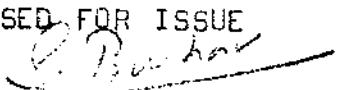
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4. Indian Council of Agricultural Research, Krishi Bhawan, New Delhi with reference to their letter F.No.16(1)/79-CON-TECH dated 27.9.1979.
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